

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE

Date: 13th July, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	Mr. M.Z. Chaudhary, Adv. & Mr. Rahul Choudhary, Adv. for Applicant Mr. Chetan Sharma, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-5 Mr. B. V. Niren, Adv. Mr. Raj Kumar, Adv. for CPCB
FOR ADMISSION			
2.	Review Application No. 18/2015 (M.A. No.661/2015, M.A. No. 665/2015 & M.A. No. 666/2015) in O.A. No. 123/2014	M.P. State Mining Corporation Vs. Ministry of Environment & Forest & Ors. IN Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Mr. Harsh Prashar, Adv. for Applicant
3.	M.A. No. 680/2015 in O.A. No. 123/2014	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Mr. Shiv Managal Sharma, Adv. for Applicant in Misc. Application
AFTER NOTICE			
4.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant
5.	Original Application No. 247/2015 (M.A No. 617/2015)	Management Committee of the Aggarwal Co-operative Group housing society ltd. Vs D.D.A & Ors.	Mr. Rajeev Sagar, Adv. for Applicant
6.	Original Application No. 223/2015	Rama Shyama Paper Ltd. Vs Sunaina Singh & Ors.	Mr. A.A. Aron, Adv. for Applicant
7.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mr. Mandeep Singh Vinaik, Adv. for Applicant
8.	Original Application No. 156/2015 (M.A.No.474/2015)	Mrs. Sunita Pandey & Anr. Vs Union of India & Ors.	Ms. Mithilesh Kr. Pandey & Mr. Ajit Sharma, Adv. for the Appellant

FOR COMPLETION OF PLEADINGS

9.	Original Application No. 153/2015	K.R. Chitra Vs Union of India & Ors.	Ms. K.R. Chitra, in person Mr. Vishwendra Verma, Adv. for R – 1
10.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rajkumar, Adv. for R - 2 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Ms. Vanita Bhargava, Adv. for R – 5
11.	Original Application No. 04/2015	Society For Protection Of Culture , Heritage, Environment, Traditions and Promation Of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms.Leeza Grover. Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj Kr. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R - 8

FOR HEARING

12.	Original Application No. 100/2015 (M.A No. 304/2015)	Naweda Tanners Vs. U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for R-4 Mr. B.V. Niren, Adv. for CGWA
13.	Original Application No. 303/2014	Krishan Kant Singh Vs. Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	Mr. Rahul Choudhary, Adv. for Applicant Mr. S.A. Zaidi, Adv. for Applicant Mr. Raj Kumar, Adv. for R – 2 Mr. Pradeep Misra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 5 Mr. B.V. Niren, Adv.
14.	Original Application No. 21(T _{Hc})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Anil Soni, Adv. for R – 4 to 6 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R - 7 Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R - 16
15.	Original Application No. 488/2014	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R–1 to 6 Ms. Panchajanya Batra Singh, Adv. for R-7
16.	Original Application No. 61/2012 (M.A No. 6/2013)	Dr. Arvind Gupta Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, adv. for Applicant Mr. A.K. Prasad, Adv. for R – 1 & 3 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Sandeep Gupta, Adv. for R – 4 Mr. Pankaj Kapoor, Adv. for R – 5 & 7 Mr. Maninder Singh, Sr. Adv. along with Mr. Navin Chawla, Adv. for R – 6 & 8 Mr. P.P. Narsimha, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 9 & 10 Mr. Sameer Agrawal, Adv. for R – 11 Mr. Aditya N. Prasad, Adv. for R - 12

17.	Original Application No. 78/2014 (M.A No. 193/2014 & M.A No. 279/2015)	Senior Citizen Welfare Association (Regd.) Vs. Govt. of India & Ors.	Mr. Jay Nandan Singh, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Balendu Shekhar, Adv. for R-2 to 4 Mr. Vivek Kr. Tandon, Adv. for R-5 & 6 Mr. A.K. Prasad, Adv. for R - 7
18.	Original Application No. 199/2014	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. Nikhil Nayyar, Adv. for Telangana P.C.B Mr. S.S. Shamsbery, Adv. for State of Rajasthan Mr. Suryanarayan Singh, Adv. for State of Himachal Pradesh Mr. Anil Grover, AG along with Mr. Raman Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of Andhra Pradesh Mr. K.V. Jagdishvaran, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Sunil Satyarthi, Adv. Mr. Shivendra Dwivedi, Adv. for State of Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of Uttarakhand Mr. Sapan Biswojit Meifai, Adv. for State of Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for State of Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo, Adv. Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for Delhi Cantonment Board Mr. Jogy Scaria, Adv.
19.	Appeal No. 16/2014 (M.A No. 179/2014)	Prafulla Samantray & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R – 1 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R - 2 Mr. Aman Gupta, Adv. for R - 3

20.	Original Application No. 224/2014	Centre for Human Right Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R – 1, 5 & 6 Ms. Puja Kalra, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Ravindra Kumar, Adv. for R – 4 Mr. Raj Kumar, Adv. for R – 5 Mr. A.K. Prasad, Adv. for R – 7 Mr. B.V. Niren, Adv.
21.	Original Application No. 230/2014 (M.A. No. 464/2015)	Jai Hind Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Abhishek Paruthi, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4, 6, 8 & 9 Mr. Pradeep Mishra, Adv. for R – 5
22.	Appeal No. 103/2013	Shyam Singh Chauhan Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Vivek Chib, Adv. for R – 1 Mr. Suryanarayana Singh, AAG for R – 2 Mr. Uttam Bhatt, Adv. for R – 3
23.	Original Application No. 21/2014 (M.A No. 87/2015, M.A No. 90/2015, M.A No. 155/2015, M.A No. 200/2015, M.A No. 203/2015, M.A No. 219/2015, M.A No. 283/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No.601/2015, M.A. No. 604/2015, M.A. No. 605/2015, M.A. No. 618/2015, M.A. No. 581/2015 M.A. No. 631/2015 & MA. No. 683/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police
24.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of India & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R - 7
CASES OF COURT NO. 2			
FOR ADMISSION			
25.	M.A. No. 684/2015 in O.A. No. 158/2013	Amit Kumar Vs. Union of India	Mr. Devashish Bharuka, Adv. for Applicant
AFTER NOTICE			
26.	Appeal No. 67/2015 (M.A. No. 651/2015, M.A. No. 652/2015 & M.A. No. 653/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants

FOR COMPLETION OF PLEADINGS

27.	Original Application 129/2015 M.A No. 367/2015 & M.A.No.446/2015.	Rohan Yadav Vs. DDA & Anr.	Ms. Prachi V. Sharma and Mr. Rohan Yadav, Advs. for the Applicant. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. for R-1. Mr. Vivek Chib and Mr. Kaushal Gupta, Advs. for R-2.
28.	Original Application No.142/2015 (M.A. No. 660/2015)	Md. Umar Vs. State of U.P. &Ors.	Mr. Mukul Singh, Adv. for the Applicant Mr. Keshav Kumar Chaudhary, Adv. for Applicant in Misc. Application Mr. Ankit Verma (Standing counsel of U.P) for R-.1, 3, 4,6,7,8.

FOR HEARING

29.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant. Mr. Sanjay Dewan, Adv. for R – 1 & 2. Mr. Vivek Kr. Tandon, Adv. for R – 3, 5 & 8 Mr. Rajiv Bansal, Adv. for R -3, DDA. Mr. Azhar Alam, Adv. For R-4. Mr. Vivek K. Tondon, Adv. For R-5 & 8. Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. along with Ms. Manisha, Adv. in M.A No. 16/2014 Mr. B.K. Sood, Adv. in M.A No. 242/2014 & M.A No. 268/2014 Mr. Mohit Arora, Adv. For NBCC
30.	M.A No. 743/2013 in Original Application No. 11/2012 & M.A No. 58/2014.	Residents of Village Kadamdih Through Umang Choudhary Vs. State of Jharkhand & Ors.	Mr. Sanjay Upadhyay & Ms. Manisha, Adv. for Applicant Mr. Anurag Singh, Adv. for R – 1 to 3 & 6 to 8 Mr. Biswajit Das, Adv. for R – 4 Mr. Shailendra Singh, Adv. for R - 13
31.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. For the Applicant. Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1. Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Advs. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57. Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar

			Gaur & Mr. Z.H. Isaac Haiding, Adv. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Adv. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Adv. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibho Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board.
32.	Original Application No. 17/2015 (M.A.No.54/2015)	Mohamd Asif Vs. State of U.P. & Ors.	Mr. Sanosh Chaurihaa Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1, 3, 4 5. Mr. Pradeep Misra and Mr. Daleep Dhyani, Adv. For R-2.
33.	Original Application No.148/2014 (M.A.No.497/2014 & M.A.No.210/2015)	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh & Mr. M.V. Chandra, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. A.K.Prassad, Adv. For R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Adv. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Adv. For R-8. Ms. Manisha Agrawal Narain, Adv. and Mr. S.L. Gundli, for CPCB.
34.	Original Application No. 09/2015	G. L. Verma Vs. DDA & Ors.	Mr. G. L. Verma in person Mr. Dhruv Tamta, Adv. for R-1 Mr. Nitesh Ranjan, Adv. for R-2 & 4 Mr. Vikas Malhotra, Adv. for R-3

Note : Original Application No. 94/2013, Vikrant Kumar Tongad Vs Delhi Metro Rail corporation Ltd. shall be taken up before Court No. 2 (date shall be notified later).